F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 31.08.2017

ORDER NO. 121 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 118/2017 for CESTAT Delhi to the extent indicated below:

On 04.09.2017 soon after the regular bench, Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following ROM application:

E/ROM/50054/2017

By Order

(A.Mohan Kumar) 21/19

Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar